

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 22<sup>nd</sup> October, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	<b>Execution Application No. 48/2018 IN</b> O. A. No. 606/2018	Compliance of Municipal Solid Waste Management Rules, 2016	Ms. Katyayni & Ms. Mehak Rastogi, Advs. for Applicant
<b>FOR ADMISSION</b>			
2.	Appeal No. 83/2018 (M.A. No. 905/2018)	Haryana State Pollution Control Board & Anr.  Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Mr. Sanjay Upadhyay, Adv. for R-1
3.	Original Application No. 664/2018	Village (Dweep) Panchayath  Vs. District Magistrate cum District Collector, Lakshadweep	
<b>AFTER NOTICE</b>			
4.	Original Application No. 692/2018 (M.A. No. 1401/2018, M.A. No. 1402/2018 & <b>M.A. No. 1524/2018</b> )	M/s Al-Nafees Frozen Food Exports Pvt. Ltd.  Vs. State of U.P. & Ors.	Mr. Anil Kumar Sangal, Adv. for Applicant  Mr. Pradeep Mishra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Mr. B. V. Niren, Adv. for CGWA Mr. Shailesh Singh in M.A. No. 1524/2018
<b>FOR COMPLETION OF PLEADINGS</b>			
5.	Original Application No. 491/2017 (M.A. No.971/2017)	Tanveer Ahmed Khan  Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjay Kumar, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Gajendra Mohan Chand, Adv. for R-4&5 Mr. Anant Aggarwal, Adv. for R- 6 Mr. Upjal Nigacee, Adv. for R-8 Mr. Sharad Chauhan (LC)
6.	Original Application No. 38/2018 (M.A. No. 290/2018 & M.A. No. 1020/2018)	Environment Support Group  Vs. Union of India & Ors.	M/s Maitreyi Krishnan & Yogeshwaran. A, Adv. for Applicant  Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Devraj Ahok, Adv. for Karnataka Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Pinaki Misra, Sr. Adv. with Mr. Arun K. Sinha, Adv. for R-6
7.	Original Application No. 62/2018 (M.A. No. 173/2018 & M.A. No. 1004/2018)	Mahendra Singh Gujjar  Vs. State of Madhya Pradesh & Ors.	Mr. Nishant Awana & Mr. Rohit Sharma, Advs. for Applicant  Mr. V. K. Shukla, Adv. for State of MP Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shiv Sagar Tiwari, Adv.

8.	Original Application No. 223/2018	Rajni Singh Vs. Union of India & Ors.	Mr. Deepak K. Singh, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-3 & 4 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Ms. Priya Puri, Adv. for IOCL Mr. P. K. Singh, Adv. for Applicant
9.	Original Application No. 277/2018 (M.A. No. 704/2018)	Prem Singh Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Ankit Verma, Adv. for R-2 to 8 Mr. Mukesh Verma, Adv. for UP Mr. Shlok Chandra, Adv. for MoEF Mr. Amit Verma, Adv. for State of UP Mr. Amit Upadhyay, Adv. for R-9 & 12 Mr. Mayank Pandey, Adv. for R-10 & 11 Mr. Pradeep Misra, Adv. for UPPCB
10.	Original Application No. 367/2018 (M.A. No. 843/2018 & M.A. No. 844/2018)	Parsuram Vs. State of Uttar Pradesh & Ors.	Ms. Anupam Kirti, Adv. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Shlok Chandra, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv.
11.	Original Application No. 378/2018 <b>(M.A. No. 1507/2018)</b>	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Adv. for Applicant Mr. Divyanshu Rai, Adv. for R-1 & 2 Mr. Nikhil Nayyar, Adv. for TSPCB Mr. M. S. Kalra, Adv. for R-4 & 5 Mr. P. Venkat Reddy, Adv. for R-3
12.	<b>M.A. No.1405/2018 IN</b> Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Adv. for Applicant in M.A. Dr. Sandeep Singh, Adv. for R-1 & 4 Mr. Ravindra Kumar, Adv. for NOIDA Mr. Pradeep Mishra, Adv. for R-2 & 3
<b>FOR HEARING</b>			
13.	Original Application No. 202/2016 (M.A. No. 381/2016) <b>(PH)</b> <b>WITH</b>	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
14.	<b>Review Application No. 21/2017 IN</b> M.A. No. 547/2017 <b>IN</b> O. A. No. 202/2016 <b>WITH</b>	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
15.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016) <b>WITH</b>	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Adv. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R-4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R-8 Mr. Vikas Balia, Adv. for R-9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
16.	<b>Review Application No. 25/2017 IN</b> M.A. No. 1230/2016 <b>IN</b> O.A. No. 34/2014 (T <sub>HC</sub> )	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant

**CASES AT SR. NO. 17 TO 20 WILL BE TAKEN-UP ON 27.11.2018 FOR HEARING**

17.	Original Application No. 228/2017	Mohd. Shariq Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. & Mr. Dinesh Jindal, LO for DPCC Mr. Raj Kumar, Adv. for CPCB Ms. Puja Kalra, Adv. for NDMC Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for-6 Mr. Syed Salman Haider, Adv. for R-8 to 11 Mr. Aditya Gupta, Adv.
18.	Original Application No. 472/2017 (M.A. No. 920/2017 & M.A. No. 1042/2018)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Nitin Singh, Adv. for R-4 & 5 Mr. M. P. Shorawala, Adv. Mr. Shiv Mangal Sharma, Adv. with Mr. Saurabh Rajpal, Adv. for RSPCB
19.	<b>Execution Application No. 09/2018 IN</b> O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Vikas Mahajan, AAG for R-1 Mr. D. K. Thakur, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB
20.	<b>Original Application No. 167/2018</b> (Earlier O.A. No. 99/2017 (CZ) (PH)	Pathranand Vs. State of M.P. & Ors.	Mr. Pradeep Mishra, Adv. for Applicant  Mr. V. K. Shukla, Adv. for State of MP Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Rajiv Bansal, Sr. Adv. Mr. Pawan Upadhyay, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana

For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)

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FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST**

22<sup>nd</sup> October, 2018

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>IN CHAMBERS BY CIRCULATION</b>			
1.	<b>Review Application No. 08/2018 (CZ) IN</b> Original Application No. 143/2016 (CZ)	Sheikh Altaf & Ors. Vs. Malay Srivastava, Principal Secretary & Ors.	Mr. Manoj Kumar Agrawal, Adv. for Applicant

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